

**NATIONAL COMPANY LAW TRIBUNAL
INDORE BENCH
AHMEDABAD
Court 2**

(MP) CP 13 of 2020

**Coram: HON'BLE Ms. MANORAMA KUMARI, MEMBER JUDICIAL
VIRENDRA KUMAR GUPTA, MEMBER TECHNICAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF INDORE BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 04.03.2021**

Name of the Company: Dr.Sobhagyamal Jain & Ors
V/s
Sobhagya Hospital & Research Centre
Pvt Ltd & Ors
213, 241-242 of the Co. Act, 2013

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.				
2.				

ORDER

Learned Counsel Mr. Pratik Tripathi appeared for the Petitioner.

On perusal of the record, it was found that no one had appeared for the Respondent on 12.02.2021. Hence, Learned Counsel appearing on behalf the Petitioner submits that he has issued the notice to the Respondent and proof of service has been filed.

Proof of service is on record. However, in the interest of justice, Petitioner is directed to inform the date of hearing to the Respondent.

List the matter on 25.03.2021

(VIRENDRA KUMARGUPTA)
MEMBER (TECHNICAL)

(MANORAMA KUMARI)
MEMBER (JUDICIAL)

Dated this the 4th day of March, 2021.

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